



\$~35 to 38

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 542/2024

+ ITA 543/2024

+ ITA 544/2024

+ ITA 545/2024

**THE COMMISSIONER OF INCOME**

**TAX - INTERNATIONAL TAXATION -3**

.....Appellant

Through: Mr Ruchir Bhatia, SSC, Mr Anant Mann, JSC Mr Pranjal Singh and Mr Abhishek Anand, Advocate.

versus

**UK GRID SOLUTIONS LTD.**

.....Respondent

Through: Mr Aditya Vohra and Mr Shasvat Dhamija, Advocates.

**CORAM:**

**HON'BLE MR. JUSTICE VIBHU BAKHRU**

**HON'BLE MS. JUSTICE SWARANA KANTA SHARMA**

**ORDER**

%

**29.10.2024**

**CM APPL. 63896/2024 (Exemption) in ITA 542/2024;**

**CM APPL. 64058/2024 (Exemption) in ITA 545/2024**

1. Exemptions are allowed, subject to all just exceptions.
2. The applications are disposed of.

**ITA 542/2024;**

**ITA 543/2024;**

**ITA 544/2024;&**

**ITA 545/2024.**

3. At the joint request, list along with ITA No. 656/2023 on 12.11.2024.

**VIBHU BAKHRU, J**

**SWARANA KANTA SHARMA, J**

**OCTOBER 29, 2024**

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[Click here to check corrigendum, if any](#)